

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 215**  
**CP-106/66/ND/2020**

**IN THE MATTER OF:**

**M/s. CLP Wind Farms (India) Private ... Applicant/Petitioner**  
**Limited**

**Under Section: 66**

**Order delivered on 17.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**


**PRESENT:**

**Adv. Shankari Mishra for RD and OL**  
**Hemant Sethi, Adv along with Gaurav H Sethi, Advocate for the Petitioner**

**ORDER**

Counsel appearing for RD submits that he has filed the report on 16<sup>th</sup> February 2021, but the same is not on record. She is requested to share the diary no. with the Court Officer. The report of ROC and the IT Dept. is also not on record. They are directed to file the same.

List the matter on 31<sup>st</sup> March 2021.

  
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**(L. N. GUPTA)**  
**MEMBER (T)**

  
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**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**